

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No221  
CP(IB)/27(AHM)2022

**Order under Section 95 IBC**

**IN THE MATTER OF:**

YES Bank Limited

.....Applicant

V/s

Rajratan Babulal Agarwal  
(Personal Guarantor)

.....Respondent

**Order delivered on 21/06/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Anip Gandhi, Adv. a/w. Mr. Aniruth Purusothaman, Adv.  
For the Respondent : Mr. Ravi Pahwa, Adv.

**ORDER**

Learned Counsel Mr. Pahwa for Personal Guarantor seeks and is granted last chance by way of 5 days time to file reply, Rejoinder, if any, 5 days thereafter.

List on 05.08.2022.

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**